

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1349

ANSWERED ON:16.11.2010

FOOD SECURITY

Balram Shri P.;Banerjee Shri Ambica;Chaudhary Shri Jayant;Pandey Shri Ravindra Kumar;Premajibhai Dr. Solanki Kiritbhai;Saroj Smt. Sushila;Satpathy Shri Tathagata;Sugumar Shri K. ;Upadhyay Seema

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has received any recommendation for expanding the coverage and making allocation on per capita basis under the proposed Food Security Scheme;
- (b) if so, the details thereof indicating the number of persons proposed to be covered and the quantum of foodgrains required for the purpose;
- (c) if so, the details thereof and reaction of the Government thereto;
- (d) whether the Empowered Group of Ministers has since finalised the draft proposal;and
- (e) the estimated increase in subsidy and the sources from where it is proposed to be mobilised?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (e): The National Advisory Council (NAC) has finalized its recommendations about coverage and entitlement on the proposed National Food Security Bill in its meeting held on 23rd October 2010.

The NAC has, inter alia, recommended extending the legal entitlements to subsidised foodgrains to at least 75% of the country's population – 90% in rural areas and 50% in urban areas. As per the recommendations of NAC, the proposed requirement of foodgrains is 63.59 million MT.

The recommendations of NAC and other stakeholders will be considered by the Empowered Group of Ministers constituted to consider various issues regarding the proposed law on food security